

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

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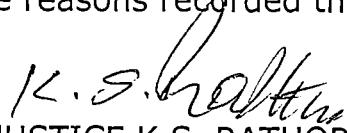
ORDERS OF THE BENCH

Date of Order: 20.09.2012

OA No. 136/2012

Mr. Amit Mathur, counsel for applicants.
Ms. Arpita Mathur, proxy counsel for
Mr. R.B. Mathur, counsel for respondents.

Heard. O.A. is disposed of by a separate order on the
separate sheets for the reasons recorded therein.


(JUSTICE K.S. RATHORE)
JUDICIAL MEMBER

Kumawat

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 20th day of September, 2012

CORAM:

HON'BLE MR. JUSTICE K.S.RATHORE, MEMBER (JUDL.)

OA No.135/2012

1. Pawan Kumar Rawal s/o Chhotu Lal r/o 1/32, Ganesh Talab, Basan Vihar Kota, Distt. Kota
2. Anil Kumar s/o Shri Chittar Lal r/o 95, Tilak Nagar, Kota
3. Jitendra Katariya s/o Shri Suraj Mal r/o 3-K-13, Dada Bari Extension, Kota.
4. Shambhu Dayal Suman s/o Shri Chandra Mohan r/o Kankanshwar Mahadev Mandir, Kunahadi, Kota.
5. R.L.Nagar s/o Bajrang Lal Nagar r/o Near Vivekanand School, Arjun Vihar Colony, Baran.
6. Satish Jhakad s/o Babu Lal Jhakad r/o 1-TA-63, Teachers Colony, Kota.
7. Hament Sain s/o Nand Lal Singh r/o 2-G-6, Mahaveer Nagar, Kota.
8. Sandeep Singor s/o Chand Mal Singor, r/o Near Vijayvargiya Ice Factory, Rampura, Kota.
9. Raj Kumar s/o Krishan Gopal r/o Railway Colony, Nahar Ki Poliya Ke pass, Kota Junction, Kota.
10. Vinit Kumar Kochar s/o Birdhi Lal Kochar r/o Keval Nagar, Ladpura, Behind Bus Stand, Kota.
11. Vikram Singh s/o Balram Singh r/o Hanuman Mandir, Chhavani Area, Kota
12. Narendra Singh s/o Bihari Lal r/o c/o Income Tax Office, Sawai Madhopur, Distt. Sawai Madhopur.

13. Mahendra Sharma s/o Ramesh Chand Sharma r/o Near Circuit House, Sawai Madhopur
14. Bhagwan Mali s/o Ram Gopal r/o Near Vateriaary Hospital, Satya Narayan Mohalla, Sawai Madhopur
15. Mukesh Kumar s/o Badri Lal r/o Near Prakash Talkiz, Khasa Khothi, Sawai Madhopur.
16. Mukesh Sain s/o Ram Lal Singh r/o Ghoshi Mohalla, Sawai Madhopur.
17. Banwari Sharma s/o S.K.Sharma r/o Keshav Kaha, Khirni, Sawai Madhopur.
18. Shishil Sharma s/o Shalendra Sharma r/o Sorti Bazar, Sawai Madhopur.

(All the applicant are working in the office of Commissioner, Income Tax)

.. Applicants

(By Advocate : Shri Amit Mathur)

Versus

1. Union of India through Its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi.
2. The Chairman, Central Board of Direct Taxes, Ministry of Finance, Department of Revenue, North Block, New Delhi.
3. The Chief Commissioner of Income Tax, N.C.R. Building, Statue Circle, Jaipur.
4. The Commissioner of Income Tax, Kota Division, Kota (Raj.)

.....Respondents

(By Advocate : Ms. Arpita Mathur, proxy counsel for Shri R.B.Mathur)

OA No.136/2012

1. Jitendra Kumawat s/o Shri Sohan Lal r/o Shiv Colony, Kishangarh, Ajmer.

2. Bundu Khan s/o Shri Peer Khan r/o Chhipon Ka Mohalla, Naya Shahar, Kishangarh, Distt. Ajmer.
3. Gajraj Singh s/o Shri Ram Lal, r/o Kanthariyon Ka Mohalla, Kishangarh, Distt. Ajmer.
4. Ummed s/o Shri Biram r/o Ramgarh Road, Beawar, Distt. Ajmer.
5. Sita Ram Solanki s/o Shri Shanker Lal r/o Village Lasariya, Beawar, Ajmer.
6. Gopal Bhat s/o Shri Ghisa Lal, r/o Lok Shah Nagar, Beawar, Ajmer.

.. Applicants

(By Advocate:- Shri Amit Mathur)

Versus

1. Union of India through Its Secretary, Ministry of Finance, Department of Revenue, New Delhi.
2. The Chief Commissioner, Income Tax, Income Tax Department, Statue Circle, Jaipur.
3. The Commissioner, Income Tax, Ajmer.

.....Respondents

(By Advocate : Ms. Arpita Mathur, proxy counsel for Shri R.B.Mathur)

OA No.137/2012

1. Shahdutt s/o Ibrahim r/o Near Bashir Floor Mill, Pathan Mohalla, Makhopura, Ajmer. Presently working in the Income Tax Department, Ajmer.
2. Vikas Jain s/o S.R.Jain r/o 4-JP Nagar, Sector-3, Ajmer. Presently working in the Income Tax Department, Ajmer.
3. Chandra Shekhar s/o Shri Narayan Singh r/o 30 Tilak Nagar, Dholabhati, Ajmer. Presently working in the Income Tax Department, Ajmer.

4. Bharat Sharma s/o Shri Ladu Lal Sharma r/o Opp. Gita Bhawan, Nehru Gate, Beawar. Presently working in the Income Tax Department, Beawar.
5. Rajesh Gora s/o B.L.Gora r/o 194/2, Near Water Tank, Bhopo-ka-bara, Ajmer. Presently working in the Income Tax Department, Ajmer.
6. Farid Anwar s/o Shri Anwar Hussain r/o 247/5, Mubarak Manzil,, Near Gaffur Ali Ki Mazzid, Ajmer. Presently working in the Income Tax Department, Ajmer.
7. Saeed Anwar s/o Shri Anwar Hussain r/o 247/5 Mabarak Manzil, Near Gaffur Ali Ki Mazzid, Ajmer. Presently working in the Income Tax Department, Ajmer.
8. Mohit Arora s/o Shri Rajeshwar Arora r/o 52, RPSC Colony, Rati Dang, Vaishali Nagar, Ajmer. Presently working in the Income Tax Department, Ajmer.
9. Manish Panwar s/o Shri H.K.Panwar r/o 44/36, Naya Bara Police Line, Ajmer. Presently working in the Income Tax Department, Ajmer.
10. Mohd. Uzair s/o Mohd. Aslam r/o 475/40, Fool Gali, Nala Bazar, Ajmer. Presently working in the Income Tax Department, Ajmer.
11. Subhash Aashudani s/o Shri Parshu Ram r/o near Tejag Chock, Roopangarh, Kishangarh, Ajmer. Presently working in the Income Tax Department, Ajmer.
12. Anand Arora s/o Shri C.L.Arora r/o Gali No.5, Nari Shala Ke peeche, Ashok Vihar, Ajmer. Presently working in the Income Tax Department, Ajmer.
13. Tarun Sharma s/o Shri B.P. Sharma r/o 7, Dadhich Colony, Masooda Road By Pass, Beawar. Presently working in the Income Tax Department, Beawar.
14. Vipendra Kumar s/o late Upendra Kumar r/o 908/32, Laksham Chowk, Jadu Ghar, Alwar Gate, Ajmer. Presently working in the Income Tax Department, Ajmer.

.. Applicants

(By Advocate: Shri Amit Mathur)

Versus

1. Union of India through Its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi.
2. The Chairman, Central Board of Direct Taxes, Ministry of Finance, Department of Revenue, North Block, New Delhi.
3. The Chief Commissioner of Income Tax, 6, New Fatehpura, Udaipur.
4. Commissioner of Income Tax, C.R. Building, Opp. Session Court, Jaipur Road, Jaipur

.....Respondents

(By Advocate : Ms. Arpita Mathur, proxy counsel for Shri R.B.Mathur)

ORDER (ORAL)

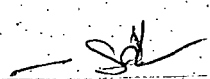
Since similar question of facts and law is involved in these OAs, therefore, there are being disposed of by this common order.

2. Heard the learned counsel appearing for the respective parties.

3. Both the learned counsel for the parties agree that the controversy involved in these OAs is squarely covered by the judgment dated 1st May, 2012 rendered by this Tribunal in OA No.669/2011 along with other similar OAs as also the judgment dated 18.3.2010 passed in OA No.27/2010.

4. In view of the submissions made on behalf of the respective parties, since the controversy involved in the present OAs has already been considered in OA No.669/2011 and also in OA

No.27/2010, therefore, without discussing the controversy in detail, these OAs are disposed of in the light of the judgments dated 1st May, 2012 passed in OA No.669/2011 and dated 18.3.2010 in OA No. 27/2010. The judgments in the aforesaid OAs be treated as part of judgment in this OA. No costs.


 (JUSTICE K.S.RATHORE)
 Judl. Member

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copy given vide
 No 1143 To 1148
 21/9/12
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